

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 166 of 2011, 150 of 2011, 168 of 2011, 172 of 2011, 173 of 2011, 09 of 2012 & I.A. No. 14 of 2012, 18 of 2012, 29 of 2012, 26 of 2012 & 38 of 2012

Dated: 23rd May, 2012

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors.**

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

Appeal No. 150 of 2011

M/s SLS Power Limited

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

Appeal No. 168 of 2011

**South Indian Sugar Mills
Association & Ors.**

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

Appeal No. 172 of 2011

Sardar Power Private Limited

... **Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors.**

... **Respondent (s)**

Contd...P2

Appeal No. 173 of 2011
&IA No. 60 of 2012

M/s K.M. Power Private Limited & Ors. ... **Appellant (s)**

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... **Respondent (s)**

Appeal No. 9 of 2012 & IA No. 14 of 2012

K.C.P Sugars and Industries Corporation Ltd. & Ors. ... **Appellant (s)**

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. **Respondent (s)**

Appeal No. 18 of 2012 & IA No. 61 / 2012

Central Power Distribution Co. of A.P. ... **Appellant (s)**

Versus

Bollineni Castings Ltd. & Ors. ... **Respondent (s)**

Appeal No. 29 of 2012 & IA No. 52 of 2012

M/s. Bollineri Castings and Steels Ltd. ... **Appellant (s)**

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. **Respondent (s)**

Appeal No. 26 of 2012 & IA No. 46 of 2012

M/s.Kakatiya Cement Sugar & Industries Ltd **Appellant (s)**

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.** **Respondent (s)**

Appeal No. 38 of 2012 & IA No. 69 of 2012

M/s. Agri Gold Project Ltd.& Ors. ... **Appellant (s)**

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors.** **Respondent (s)**

ORDER

The Court has not assembled today. As agreed by learned counsel for the parties, case is adjourned to **28th May, 2012 at 2.30 p.m.**

(Court Master)

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